NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

IA No.59 / 2017 C.P No.48 of 1996

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

Name of the Company Under Section		Chotoo Sud -Versus- Bhagwan Finance Corporation (P) Ltd & Ors 397/398		
(1)	CHOTO	w Su)	Petitioner	
(2)	MR. R. K. T	Murarleg		
	St. Ad	w.	Repondent	Ry
3) N	1s. Sutapa Pa	Pos Chondly) Company	15/15/2
	Ad	u.		
aun	Mitra, Base, Ad	Adr.	for the	
drifta	, Basie, Ad	V.	Execution	1
uli de	mand Pane	ey, Adv. Sa	ujay ghunghuma	la.

ORDER

The petitioner in person, Ld. Counsel for the respondent no.1 and the Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

Heard the arguments of the petitioner in person.

Fixed on 27/11/2017 for arguments on behalf of the respondent

no.1

Se

(Jinan K.R.) Member (J) (Vijai Pratap Singh)
Member (J)

On a

St. However

Milva, Adv.

Eva Bosse, Adv. dansey, Adv.

The petitioner in person Lat Course

er Counsel for the Executor of Estate of La